

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No.413/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Sajan kr Bhagat & Anr -Vs- Kamini Steel Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA DASGUPTA,  
Adv. }  
2. MR. SHOUNAK MITRA, Adv }  
3. MS. ARYAA CHATTERJEE, Adv }  
for the petition

1. CS ROHIT KESHRI, PCS } 2 respondents  
2. CS RAHUL PAKASRAMPURIA, PCS } no. (1 to 11)

Sant  
12.1.18

**ORDER**

Ld. Counsel for the petitioners and the respondent nos.  
1 to 11 is present.

Ld. Pr. CS representing the respondent nos. 1 to 11 has sought leave of the Court for filing reply. Reply may be taken on record.

Rejoinder, if any, may be filed within 30 days with a copy in advance to the opposite parties.

List it on 06/03/2018 for hearing.

Interim order passed earlier shall remain effective till next date of hearing.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)